

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF FICOM ORGANICS LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated 20/03/2006 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Coromandel Fertilisers Limited ('Acquirer') to acquire upto 14,85,880 equity shares representing 24% of the paid-up equity capital of Ficom Organics Limited at a price of Rs. 15.85 per fully paid up equity shares payable in cash are as under:

1. Name and Address of the Target Company : Ficom Organics Limited, 5D, 5th Floor, Kakad House, 'A' Wing, Sir Vithaldas Thackersey Marg, Opp. Liberty Cinema, New Marine Lines, Mumbai - 400 020 (India)
2. Name and Address of Acquirer : Coromandel Fertilisers Limited, 'Coromandel House', 1-2-10 Sardar Patel Road, Secunderabad - 500 003 (India)
3. Name of Manager to the offer : Keynote Corporate Services Limited
4. Name of the Registrar to the offer : Karvy Computershare Pvt. Limited
5. Offer details
 - a) Date of opening of the offer : 03/05/2006
 - b) Date of closure of the offer : 22/05/2006
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer price	Rs. 15.85		Rs.15.85	
2.	Share holding of acquirer before Agreement	Nil		Nil	
3.	Shares acquired by way of Agreement	31,12,155 (50.27%)		31,12,155 (50.27%)	
4.	Shares acquired in the open offer	14,85,880 (24.00%)		28,412 (0.46%)	
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 2,35,51,198		Rs. 4,50,330.20	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any	Nil		Nil	
7.	Post offer share holding of acquirer (2 + 3 + 4 + 6)	45,98,035 (74.27%)		31,40,567 (50.73%)	
8.	Pre & Post offer share holding of public	Pre Offer	Post Offer	Pre Offer	Post Offer
	No. of Shares:	30,29,009	15,93,129*	30,29,009	30,50,597*
	Percentage:	(48.92%)	(25.73%)	(48.92%)	(49.27%)

*The shareholding of erstwhile promoters aggregating to 50,000 equity shares (0.81%) has been included in the public category pursuant to proposed open offer.

7. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirer.
8. Payment of interest, if any : NIL
9. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirer accepts full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

**Issued on behalf of Acquirer by:
Manager to the Offer**

KEYNOTE
CORPORATE SERVICES LIMITED

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